

(c) the steps taken or proposed to be taken by the Government to formulate comprehensive plans to improve traffic and transportation system in Delhi to ensure smooth traffic on the roads?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) and (c). The Delhi Administration had engaged M/s. RITES to take up a techno-economic feasibility study for the introduction of Mass Rapid Transit System for Delhi. The Report of M/s. RITES was submitted to the Delhi Administration. The Govt. of India, in consultation with the Delhi Administration, have constituted a Steering Committee under the Chairmanship of Chief Secretary, Delhi Administration to go into various aspects of the Mass Rapid Transit System. Further, a High-powered Committee under the Chairmanship of Lt. Governor of Delhi has been constituted and charged with the responsibility of going into the various aspects of Mass Rapid Transit System and also for the setting up of a single transport authority to cover all aspects of transportation, including operation, maintenance and regulation.

The Delhi Traffic Police have also taken a number of steps like introduction of new traffic circulation patterns to ease traffic congestion, one-way roads, introduction of computerised area traffic control system, etc. to improve traffic and transportation system in Delhi.

[Translation]

Financial Assistance to Rajasthan by NABARD

5156. SHRI DAU DAYAL JOSHI: Will the Minister of FINANCE be pleased to state:

(a) the amount of financial assistance provided to Rajasthan by National Bank for Agriculture and Rural Development (NABARD) during the last three years; year-wise; and

(b) the rate of interest charged thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) (i) The details refinance provided by the National Bank for Agricultural and Rural Development (NABARD) for agriculture and allied activities under schematic lending in Rajasthan during the last three years, purpose-wise is indicated in the attached Statement-I.

(ii) The amount of short-term (ST), medium-term (MT) and long-term (LT) credit limits sanctioned (non-schematic lending) by NABARD to cooperative banks, regional rural banks (RRBs) and the State Government in Rajasthan during the years 1988-89 to 1990-91 is furnished in the attached Statement -II.

(b) The rates of interest applicable on refinance to banks and bank loans to beneficiaries are furnished in the attached Statement-III.

STATEMENT - I

Details of refinance provided by NABARD for agriculture and allied activities under schematic lending in Rajasthan during last three years-
purpose-wise

(Rs. in lakhs)

Sl. No.	Purpose	Year				
		1988-89	1989-90	1990-91		
		(July-Mar.)	(Apr.-Mar.)	(Apr.-March)		
1	2	3	4	5		
1.	Minor Irrigation	1778	2473	2256		
2.	Land Development	257	78	16		
3.	Farm Mechanisation	1182	1833	2266		
4.	Plantation/Horticulture	23	53	33		
5.	Poultry/Sheep/Piggery	34	141	101		
6.	Fisheries	1	2	1		

(Rs. in lakhs)

Sl. No.	Purpose	Year				
		1988-89 (July-Mar.)	1989-90 (Apr.-Mar.)	1990-91 (Apr.-March)	3	5
7.	Dairy Development	18	81	101		
8.	Storage & Market Yards	188	262	204		
9.	Forestry	1	3	1		
10.	Gobargas Plants	2	1	1		
11.	Others	237	26	33		
12.	IRDP	1640	3191	2651		
13.	Tiny (NFS)	—	642	380		
	Total	5361	8786	8044		

STATEMENT - II

Short-term, Medium-term and Long-term Credit Limits (non-schematic) by the National Bank for Agriculture and Rural Development to State Co-operative Banks/State Government and Regional Rural Banks in the State of Rajasthan and maximum outstanding thereunder during the year 1988-89 to 1990-91

(Rs. in Crores)

Sr. No.	Purpose (including rate of interest and operative period)	1988-89		1989-90		1989-90		1990-91	
		Limits sanctioned	Outstanding	Limits sanctioned	Outstanding	Limits sanctioned	Outstanding	Limits sanctioned	Outstanding
1	2	3	4	5	6	7	8		
A.	Co-Operative Banks								
I.	SHROT-TERM								
1.	Seasonal Agricultural Operations (at 3% to 5%) (July — June)	133.50	100.67 (30.6.89) (Max.)	142.95	114.68 (30.6.90) (Max.)	131.65	108.08 (31.7.90) (Max.)		
2.	Production and Marketing of Handloom Products (at 2 1/2% below Bank Rate) (April — March)	0.07	Nil	0.05	Nil	Nil	Nil		
3.	Purchase and distribution of fertilisers (at 1% above Bank Rate) January — December	Nil	Nil	Nil	Nil	4.39	Nil		

(Rs. in Crores)

Sr. No.	Purpose (including rate of interest and operative period)	1988-89		1989-90		1990-91	
		Limits sanctioned	Outstanding	Limits sanctioned	Outstanding	Limits sanctioned	Outstanding
1	2	3	4	5	6	7	8
4.	Marketing of crops including and cotton and Kapas (at Bank Rate) (July — June)	Nil	Nil	Nil	Nil	3.75	Nil
II.	MEDIUM - TERM						
1.	Approved Agricultural Purposes (at 3% below Bank Rate) (January — December)	1.55	3.87 (Dec. 88)	0.59	2.25 (Dec. 89)	0.33	1.02
2.	Conversion of short-term loans into medium-term loans for scarcity affected areas including rephasesment (at 3%) (July — June)	1.38	63.75*	42.20	66.54*	23.09	62.16*
III.	LONG-TERM						
1.	Loans to State Governments for contribution to share capital of co-operative credit institutions (at 6%) (April-March)	2.72	16.84* (31.3.89)	1.37	16.64* (31.3.90)	3.40	18.06* (31.3.91)

Sr. No.	Purpose (including rate of interest and operative period)	(Rs. in Crores)					
		1988-89 Limits sanctioned	1989-90 Outstanding	1989-90 Limits sanctioned	1990-91 Outstanding	1990-91 Limits sanctioned	Outstanding
1	2	3	4	5	6	7	8
B. Regional Rural Banks							
1.	ST-Seasonal Agricultural Operations (Interest @ 5%)	2.35	2.23	1.69	2.26*	2.42	2.13
2.	ST-Oilseeds Production Programme (Interest @ 5%)	0.04	0.04	0.07	0.04	0.04	0.04
3.	ST-Other than Seasonal Agricultural Operations	0.26	0.11	—	0.11*	0.03	0.03*
4.	MT-Non-Schematic (Interest @ 3% below Bank Rate)	4.20	15.67	2.52	12.59*	1.69	9.62*
5.	MT (conversion) (Interest@ 5%)	0.12	0.43*	0.12	0.38*	—	0.36*

* Includes previous year's outstandings.

STATEMENT - III

The rates of interest applicable on refinance to banks and bank loans to beneficiaries

(A) Prior to 22 September 1990

Sr. No.	Purpose	Rate of interest to
	Ultimate borrower	On National Bank refinance
1	3	4
1.	Minor Irrigation and Land Development	6.5%
2.	Diversified Purpose	10%
a)	IRDP	6.5%
b)	Small Farmers (as per National Bank's Definition)	10%
c)	Gobar-gas	8%
d)	Others	12.5%

(B) From 22 September 1990

1	2	Rate of interest on	
		3	4
Size of loan sanctioned		Ultimate beneficiaries	On National Bank refinance
1.	Upto and inclusive of Rs. 7500	10.0	
2.	Over Rs. 7500 and upto Rs. 15000	11.5	
3.	Over Rs. 15000 and upto Rs. 25000	12.0	6.5
4.	Over Rs. 25000 and upto Rs. 50000	13.0	
5.	Over Rs. 50000	14.0	9.5

(c) In the case of commercial banks all outstandings under 8% interest on refinance category as on 22 September, 1990, banks are to be charged interest at the rate of 9.5% unless the banks decide to charge the original rate of interest loans and advise National Bank accordingly.

NON-SCHEMATIC LENDING

(a) The rate of interest charged by the

% of average borrowings from National Bank to average out-standing at Central Co-operative Bank level during the year	Final rate of interest averaged on the refinance
80% and above	5.00
60% and above but below 80%	4.00
Below 60%	3.00

(b) During the year 1990-91 the final rate of interest charged to Central Coopera-

National Bank for various purposes with effect from 1.3.1988 has also been indicated in the *Annexure-II*. Regarding short-term (Seasonal Agricultural Operations) limits, the final rate of interest charged to the Central Cooperative Banks is decided to the following basis:

tive Banks on the limits sanctioned to them was as under:

No. of Central Cooperative Banks	Final rate of interest charged
19	3%
4	4%
2	5%

(c) Regarding medium term (conversion), the rate of interest is same as charged to the Short-term (SAO) loans converted.

[English]

Rupee Trade Agreement With USSR

1517. DR. LAXMINARAYAN PANDEYA: Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Soviet dislike for rouble trade delaying power, steel projects" appearing in

the 'Economic Times' dated August 5, 1991;

(b) if so, the reaction of the Government regarding continuance of the non-convertible rupee trade agreement with USSR under the present Long Term Agreement which expires in 1995;

(c) whether the Government propose to put the exporters to USSR on caution or advice to divert or diversify to other markets; and

(d) the details of various items under broad heads, alongwith the quantities thereof exported to USSR during the year 1990 and 1991, till date?